

22-9-2000

Honble Mr Rafiqueuddin J.M.

As the Advocates of the Tribunal have struck from work, case is adjourned to 12-10-2000 for admission.

BOC  
SL

12.10.00

Hon. Mr. Rafiq Uddin, J.M.

None for the applicant even list has been revised. CA is dismissed in default.

DR  
J.M.

Ans.

Ans.

DR

पुनर्जा में न्यायालय